## Central Administrative Tribunal Jammu Bench, Jammu



T.A. No. 62/5480/2021 (S.W.P. No. 1339/2018)

This, the 10th day of May, 2021

(Through Video Conferencing)

## Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Anand Mathur, Member (A)

Ummar Hassan Mahjoo ......Applicant

(None)

VERSUS

State of J&K and others ....Respondents

(Mr. Amit Gupta, ld. AAG)

## ORDER (ORAL)

## Hon'ble Mr. Anand Mathur, Member (A):

The T.A. arises out of SWP No. 1339/2018 (T.A. No. 5480/2021) wherein the relief was claimed against the J&K Institute of Management, Public Administration & Rural Development (IMPARD), Srinagar, which does not come within the jurisdiction of the Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

( Anand Mathur ) Member (A) ( Rakesh Sagar Jain) Member (J)

JNS